

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक—3, सी. जी. ओ. कम्पलैक्स, लोघी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 20th March 2020

NOTICE

1. In view of the Seriousness of pandemic Novel Coronavirus (COVID-19) specially in state of Maharashtra, it has been decided to hold only one Division Bench at NCLT Mumbai which as follows:

Bench at NCLT, Mumbai

- 1. Shri Rajasekhar V. K., Member (Judicial)
- 2. Shri Ravikumar Duraiswamy, Member (Technical)
- 2. All urgent matters pertaining to NCLT Mumbai may be taken up by this bench.
- 3. This issues with the approval of Hon'ble President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

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- 1. All the Hon'ble Members, National Company Law Tribunal, Mumbai.
- 2. Deputy Registrar/Assistant Registrar, NCLT Mumbai.
- 3. Notice Board/Website